

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

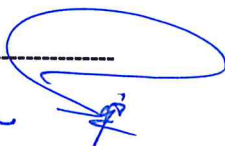
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/16	TP 217/17	Hearing	391 / 394	Future Financial Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATTI. P. JOHN  
SPT legal

Advocate for petitioner



2. J. Ranganathan.

or



Counsel for petitioner is present. He has filed common synopsis. Smt. Prema Hatti appearing for ROC is present.

We have heard both of them.

Orders reserved.

MEMBER (J)

MEMBER (T)